

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.301

IA-82/2022 IA-1432/2022

In

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr

.... **APPLICANT/PETITIONER**

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd

.... **RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 24.01.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Anil Dutt, Mr. Tenzen Negi, Mr. Sarthak Garg,
Advocates for Noida Power Company Limited (NPCL) in
IA/82/2022 & IA/1432/2022

For the RP

: Mr. Rishabh Jain, Advocate for RP

ORDER

IA-82/2022 IA-1432/2022:-

Arguments heard.

The parties are at liberty to file two pages note within two days.

Order **reserved**.

-SD-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

-SD-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**